

run by a single Administrative Member. It is learnt that the Chairman, Central Administrative Tribunal, New Delhi, has recommended for filling up the vacancy of Judicial Member at CAT, Calcutta and for implementation of the constitution of the third Bench at Calcutta but the same is pending for approval of the concerned Ministry.

In the absence of adequate regular benches of the Central Administrative Tribunal at Calcutta the litigants are suffering immensely and there has accumulated a huge arrears cases pending adjudication before the CAT, Calcutta and the same is frustrating the objects of the establishment of Central Administrative Tribunals *(Interruptions)* I would like to draw the attention of the Govts to take immediate steps otherwise the very proposal of establishing CAT would be defeated.

MR SPEAKER You have read it so nicely.

SHRI SUDHIR GIRI (Contai) The Forest Research Institute authorities at Dehradun have expressed a desire to shift the two Institutes, namely, Forest Soil-cum-Vegetation Survey and Eucalyptus Research Centre and Environmental Research Station from West Bengal I urge upon the Government not to resort to shifting the Institutes. The Institutes were established in 1975 for the purpose of research and experimental works under the control of the Forest Research Institute at Dehradun. The Institutes have been serving very useful purposes since their inception by conducting soil vegetation survey and preparing important maps of the Darjeeling Forest Division, East Midnapore

Forest Division, the Birbhum Forest Division and South and East Forest Divisions of Sikkim. The research oriented works have got appreciation and applause from the experts and specialists in India. The Institute at Midnapore has been also of immense help to the pupils, teachers and research scholars of the Vidyasagar University who are engaged in researches and other works relating to Botany, forestry and the Afforestation measures of Laterite Zones of West Bengal. The Government of West Bengal have donated 5 acres of land to the Institute for construction of the building of its own. But the Forest Research Institute Authorities at Dehradun have through their letter No 16/375/82 Stamped-I dt. 8-4-81 expressed their desire to shift the two Institutes from West Bengal. I would, therefore, urge upon the Government to take suitable steps to invigorate activities of the two Institutes rather than shifting them from West Bengal.

[Translation]

SHRI MANKU RAM SODI (Bastar); Mr. Speaker, Sir, the Naxalites have killed 8 police-men in Injram village in Konta Block of Bastar district in Madhya Pradesh by laying a mine. This is the third incident in Madhya Pradesh. Recently nine persons were killed in Balaghat. The Naxalites commit crime first in one village and when the police reach there for investigation, they are blown to death by laying the mines. Earlier also, a man was killed in Bhoji village by laying a mine when a police team had gone to the village to investigate a case. When some team is sent to a village for investigations, Madhya Pradesh Government should remain

vigilant as such an incident can take place again, because this is not the first incident of its kind. Had the Government been vigilant this tragedy in which 8 policemen have been killed by laying a mine could have been avoided, and the lives of those 8 persons could have been saved. Thus, the State Government has proved a complete failure. This incident could have been avoided by remaining a bit-vigilant. The Government should take steps to check the recurrence of such incidents
(Interruptions) . .

MR. SPEAKER : No one has asked you to supply information then why are you giving it.

. . (Interruptions)

MR. SPEAKER : Shrimati Suseela Gopalan, Lodhaji, please take your seat No, not in this way

. . (Interruptions)

[English]

MR. SPEAKER : Shrimati Suseela Gopalan

[Translation]

Mr Lodha it is not like this. You please sit down. (Interruptions)*

[English]

MR. SPEAKER : Only Shrimati Suseela Gopalan's statement will go on record.

SHRIMATI SUSEELA GOPALAN (Chirayinkil) : Sir I want to draw the attention of the hon. Agriculture Minister regarding an urgent matter concerning viral infection in fish species in the districts of Alleppy and Kottayam in Kerala. Fish in Vembanad lake and surrounding canals is affected by an unknown virus infection. This lake is 75 kms in length and

13 kms in breadth. You can understand the magnitude of the problem. You can imagine the area which is affected with this. Wounds are appearing in the body of the fish with nasty smell and flesh is coming out the portion. People are afraid even to eat other varieties like prawn which are not affected. People are really panicky and thousands of fishermen families are really starving. We understand that in Meghalaya and Assam some such kind of infection had affected fish species in 1988

An expert medical team should be sent to Kerala without delay for investigation and prompt remedial measures. Immediate relief should be given to the thousands of starving fishermen families as was done in Assam and Meghalaya

SHRI GOVINDA CHANDRA MUNDA (Keonjhar) : Sir, the flood havoc is caused due to overflow of banks of the rivers Baitarani, Kusei, Samakri, Musul, Ardei etc in the district of Keonjhar, Orissa

The river embankment on left side is continuing from Anandpur to Ganeswar. There is no embankment on left side from Jateswar onwards. Because of this, Samana, Govindpur, Agira, Kushaleswar, Balipur etc are getting submerged very often. A proposal was taken twice in T. A. C. on 3rd January, 1991 and 29th July 1991 for an embankment from Samana to Agira for 380 kilometres at an estimated cost of Rs. 27.70 lakhs. The other side embankment in Cuttack has been approved. One small portion is needed to protect Anandpur town which was also taken to T. A. C. on 3rd